## **RAJYA SABHA**

Thursday, the 28th April, 2016/8th Vaisakha, 1938 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

## **MEMBER SWORN**

SHRI NAVJOT SINGH SIDHU (Nominated)

## PAPERS LAID ON THE TABLE

I. Report and Accounts (2014-15) of the NCW, New Delhi and related papers

II. Report and Accounts (2014-15) of NIPCCD, New Delhi and related papers

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): Sir, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under Section 14 of the National Commission for Women Act, 1990:—
  - (a) Annual Report and Accounts of the National Commission for Women (NCW), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Commission.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4570/16/16]

- II. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of the National Institute of Public Cooperation and Child Development (NIPCCD), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement by Government accepting the above Report.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 4571/16/16]